

Monitoring of schools through satellites

†3201. SHRI LAL SINH VADODIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is preparing any plan to monitor the schools throughout the country through satellites;
- (b) if so, whether Government has taken any steps in this direction; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The Ministry of Human Resource Development, in-collaboration with National Informatics Centre (NIC) is working on a web enabled platform for Geographic Information System (GIS) based information about schools across the country. A total of 24 States have collected longitude and latitude of their existing schools. 21 States have collected this information through an exclusive exercise of GIS mapping and 3 UTs have done it under District Information System for Education (DISE).

Centres for cultural activities in schools

†3202. SHRI LAL SINH VADODIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is considering seriously to set up centres for cultural activities in all the schools;
- (b) if so, whether Government has taken any steps in this direction so far; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) No, Sir. No such proposal is under consideration.

Amendment of RTE Act

3203. SHRI P.L. PUNIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government is considering amending certain provisions of the Right of children to Free and Compulsory Education (RTE) Act such as, no child can be held back, neighbourhood criteria etc.;

†Original notice of the question was received in Hindi.

(b) if so, the details thereof;

(c) whether it is mandatory for unaided schools to admit children under the 25 per cent quota only from the neighbourhood as per the RTE Act; and

(d) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) In the 59th meeting of the Central Advisory Board of Education (CABE), a Sub-Committee was constituted to assess the implementation of comprehensive and continuous evaluation (CCE) in the context of 'no detention' provision in the RTE Act, 2009. The Sub-Committee has submitted its recommendations.

(c) and (d) Section 12 (1) (c) of the Right of Children to Free and Compulsory Education (RTE) Act mandates that all private un-aided schools shall admit children belonging to weaker section and disadvantaged group in the neighbourhood in class I (or pre-school, as the case may be), to the extent of at least 25 percent of the strength of that class and provide free and compulsory elementary education to them till its completion.

Vacancy of Vice-Chancellor in Rashtriya Sanskrit Sansthan

3204.SHRIMATI KAHKASHAN PERWEEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the post of Vice-Chancellor is lying vacant in the Rashtriya Sanskrit Sansthan (Deemed University), New Delhi for a long time;

(b) if so, by when Government is likely to appoint a Vice-Chancellor in the said institution; and

(c) the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) Yes, Sir. The post of Vice Chancellor of Rashtriya Sanskrit Sansthan (RSKS) is lying vacant since 14.08.2013.

(b) and (c) The Government has initiated the processes of appointment of regular Vice Chancellor. No time frame can be envisaged.

Vacancy in Rashtriya Sanskrit Sansthan, Jaipur

3205.SHRIMATI KAHKASHAN PERWEEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a number of posts of Professors and Associate Professors are lying vacant in the Rashtriya Sanskrit Sansthan, Jaipur;